

Before the National Green Tribunal

SOUTHERN ZONE, CHENNAI

Execution Application No.11 of 2023 (SZ) in

Original Application No.523 of 2018 (PB)

WITH

Original Application No.127 of 2022 (SZ)

WITH

Original Application No.156 of 2024 (SZ)



**DETAILED STATUS REPORT AND WORKABLE PLAN OF
ACTION FOR HANDLING LEGACY WASTE AND
ACHIEVING ZERO FRESH DUMPING AT VELLALORE
FILED BY THE COIMBATORE CITY MUNICIPAL
CORPORATION**

NAJEEB USMAN KHAN

Counsel for 1st Respondent

Cell : 98400 33766

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Execution Application No.11 of 2023 (SZ) in

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Original Application No.156 of 2024 (SZ)

IN THE MATTER OF:

V. Eswaran, Coimbatore. ... Applicant(s)

Versus

The District Collector, Coimbatore District and Anr. ...Respondent(s)

WITH

K.S. Mohan, Coimbatore. ...Applicant(s)

Versus

The Corporation of Coimbatore

Represented by its Commissioner Coimbatore and Ors.

...Respondent(s)

WITH

Tribunal on its own motion SUO MOTU based on

the news item published in 'The Hindu' dated 07.04.2024,

titled "Fire breaks out at Vellalore landfill in Coimbatore"

And Central Pollution Control Board

Through its Member Secretary, New Delhi and Ors. ...

...Respondent(s)

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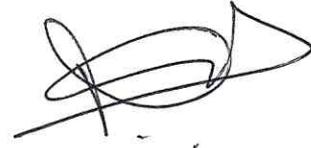
WITH

Original Application No.156 of 2024 (SZ)

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Dated: 20.06.2025

Advocate for Respondent No.1

CURRENT STATUS REPORT REGARDING THE STEPS TAKEN WITHIN THE LAST TWO (2) MONTHS OF FILING THE ADDITIONAL STATUS REPORT BY THE COIMBATORE CITY MUNICIPAL CORPORATION DATED 03.04.2025.

This Additional Affidavit to the Status Report is filed on behalf of the Respondent-Coimbatore City Municipal Corporation (CCMC) through the Commissioner Mr. M. Sivaguru Prabakaran, IAS to outline the ongoing initiatives and progress made to address Municipal Solid Waste (MSW) management, legacy waste bio-mining, to avoid open dumping at the Vellalore Dump Yard along with the initiative taken for implementing new project proposals. The report reflects the Coimbatore City Municipal Corporation's commitment to manage municipal solid waste, implementing sustainable solutions, and eliminating open dumping at the Vellalore Compost yard. All relevant annexures have been attached for reference.

Additional Status Report No.1.B) for Original Application No.156 of 2024 (SZ) "Fire Breaks out at Vellalore Landfill in Coimbatore"

1. **Fire Engine deployment:** As a proactive approach, CCMC deployed Fire Engine from The District Fire Department at Vellalore compost yard to tackle any emergency break out of fire in the dumping yard. This is an additional preventive effort along with newly constructed fire hydrant piping system, lagoon and broad access roads between the dumped waste. The work order issued to the Fire department and the photographs are enclosed as in **Annexure A-I**.
2. **Watch Tower Monitoring:** As reported in our earlier submission, continuous monitoring carried out from the newly constructed watch tower with Long-range sophisticated binocular to alert the team in case of any fire incidents at Vellalore dump yard. The watch tower is also comprised of long range sophisticated binocular to view precisely if any smoke arises in long distance. The photographs taken by the duty officers are enclosed as in **Annexure A-II**.
3. **Tree Plantation & Green Cover:** The Respondent Corporation have taken several initiatives to plant native tree saplings to mitigate the odor issues and to develop green cover at the compost yard. CCMC encouraged the service provider(s) inside Vellalore Compost Yard and have also engaged with NGO's in marking the commitment of planting trees along with regular maintenance of the tree

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plantation resulted in **planting 27,400 trees, spanning around 42 acres**. The plantation efforts help in multiple ways, primarily curbing dumping of any wastes in future in these locations, promoting a sustainable land use & environment. Aerial view of plantation is produced as **Annexure - A III**.

4. **Additional Lagoon Facility:** An additional lagoon with total capacity of 60MLD capacity is developed adjacent to the existing lagoon facility at Vellalore Compost Yard, as a multipurpose facility to utilize the treated water from STP located at Ukkadam. The water shall be utilized to combat any unprecedented fire incident in the dumped wastes and as well watering the planted trees in and around the compost yard. The construction work photographs is enclosed as in **Annexure-A IV**.

Additional Status Report No.1.B) for Execution Application 11/2023 and Original Application No.127 of 2022 (SZ) "Stop Dumping Unsegregated Waste at Kurichi - Vellalore Dump Site"

1. **Phase II - Biomining Work Progress:** The Respondent Corporation have finalized the tender process and work order is issued to a private operator dated 19.02.2025 to process the 7,94,139 MT of legacy waste. The biomining work was commenced from 20.02.2025, with mobilization and installation of equipment. As on 04th June 2025, almost **50,188.63 Tons** is processed and the RDF materials recovered **6305.8 MT** is transported to the cement factories clearing more than half acre of land from the total 84.62 acres dumped legacy wastes. The Center for Environmental Studies, Anna University, Project Management Consultant's June'25 monthly report is enclosed as in **Annexure - B I**.
2. **Transfer station at Sathy Road Commencement:** The Respondent Corporation to avoid dumping the wastes to compost yard, accelerating the Re-Construction works of the Transfer Station located at Sathy Road Completed and operations commenced from 05th May'25 which is with collection capacity of 150 to 200 TPD and the same quantity of wastes shall divert to the existing processing facility at Vellalore. Photographs of the operations & total wastes received/diverted to

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processing facility from Revamped Sathy Road Transfer Station is produced as in **Annexure - B II.**

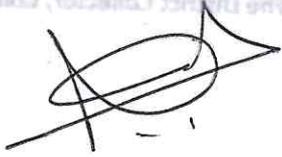
3. **New Transfer Station:** The construction of three new transfer stations at Kovaipudur, Peelamedu and Kavundapalayam of 150 TPD capacity is commenced on 21.02.25. The completion period is 12 months and this will help CCMC to channelize the municipal solid wastes to different processing facilities and to control sending the wastes to the open dumping at Vellalore compost yard. The Construction photographs are enclosed as in **Annexure - B III.**
4. CCMC has taken the initiative to reduce open dumping by a great margin as seen in **Annexure - B IV.** that the segregation percentage since November 2023 till May 2025 has drastically reduced from 36% to 15% whereas the processing waste quantity increased from 64% to 85%.
5. **Bio CNG Project:** Construction of Bio-CNG plant of 250 TPD, at an estimate of Rs.69.20 crore, LOA was issued to M/s. Refex Green Power Limited on 05.04.2025. Based on which the company has incorporated a Special Purpose Vehicle (SPV) in the name of M/s. Refex CBG SPV (Coimbatore) Limited to execute the project. Initial topo survey, soil testing and waste characterization survey were completed and contractual formalities is in progress. Work order issued, SPV incorporation letter and associated documents, are enclosed as in **Annexure B - V.**

For the foregoing reasons it is most humbly prayed that Original Application may be dismissed with cost.

All facts stated above is true and correct

Dated 20.06.2025
Coimbatore

~~Deponent~~
COMMISSIONER
COIMBATORE CORPORATION


Counsel for the Respondent

Annexure A - I



Municipal Administration and Water Supply Department

From,
Thiru.M.Sivaguru Prabakaran, I.A.S.,
Commissioner,
Coimbatore City Municipal Corporation,
Big Bazaar Street,
Coimbatore-641 001.

To,
The District Fire Officer,
Coimbatore Division,
State Bank Road,
Coimbatore-641018.

Roc. No. 2392 / 2012 / JN5 dated: 10.02.2025

Sir,

Sub : Coimbatore City Municipal Corporation – Solid Waste Management – Vellalore Waste Dumping Yard – Request for the provision of fire tenders on a daily rental basis for immediate use from Feb'2025, to ensure the safety of the Vellalore Waste Dumping yard and prevent any unforeseen incidents regarding.

As you are aware, there has been a recurring issue of fire breakouts in the Vellalore Waste Dumping Yard during past summer periods. During such occurrences, the Corporation promptly activated emergency procedures by seeking assistance from the local fire service department to extinguish the fires at the Waste Dumping Yard. Anticipating the likelihood of landfill fires in the upcoming summer, the Corporation is committed to proactively addressing any extraordinary situations to ensure the waste dumping site remains incident-free.

I hereby request the permanent stationing of one Fire Tender Vehicle along with firefighting personnel from your department at the Vellalore waste dumping yard on a daily rental basis from Feb 2025 to July 2025. The Corporation is prepared to cover the rental charges upon confirmation from your end. This urgent request is prompted by the current demanding situation and is essential for immediate compliance with the conditions set by the National Green Tribunal.

I request your early compliance in this regard please.


10/2/25
Commissioner

Coimbatore City Municipal Corporation


10/02/25
AK

Copy submitted to:
The District Collector, Coimbatore District for favour of Information

Annexure A - II

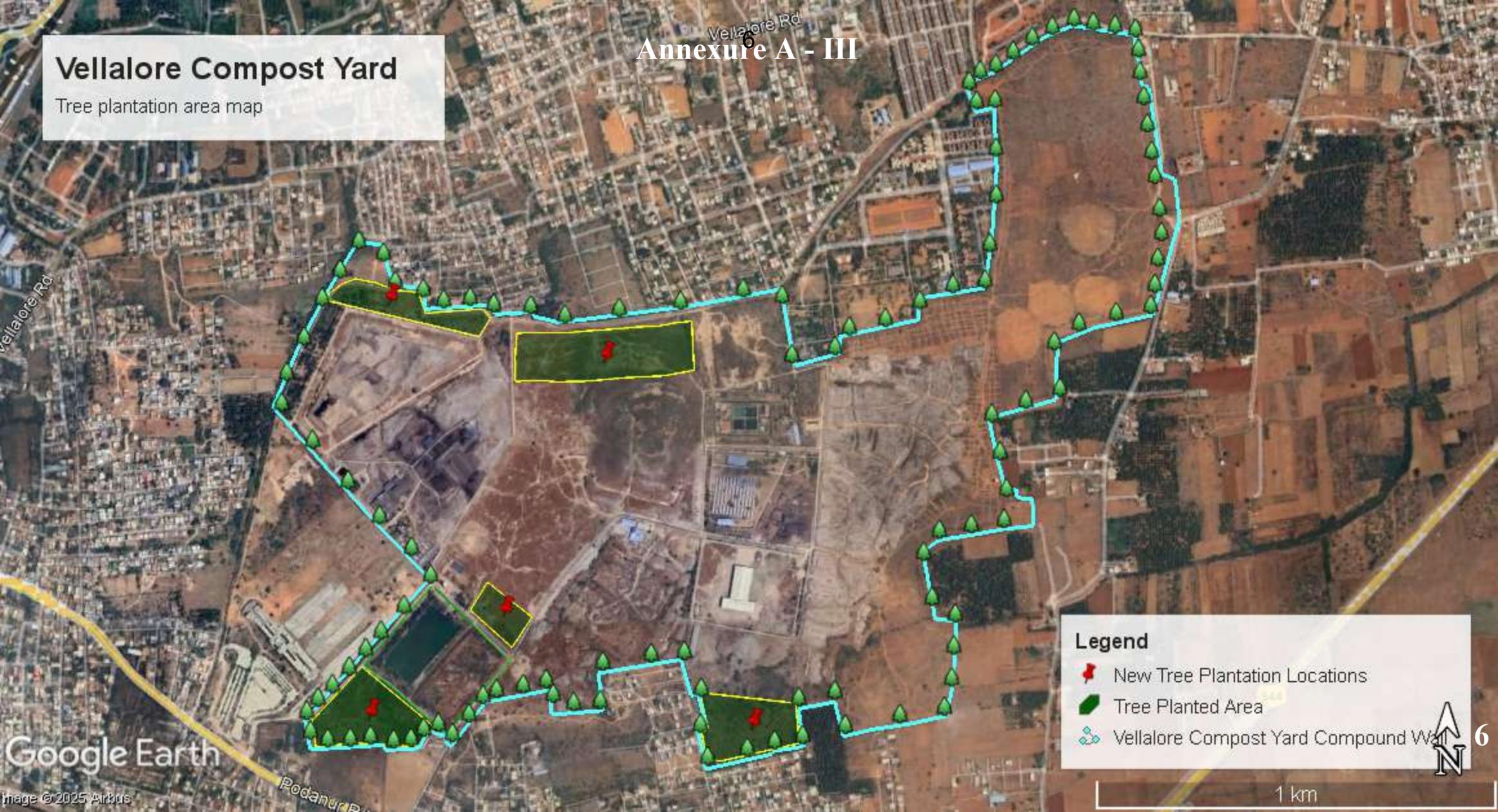
Watch Tower Duty Surveillance

  <p>May 8, 2025 12:03:59 10.9584N 77.0151E</p>	<p>Monitoring Watch Tower at Vellalore Compost Yard</p>
  <p>May 2, 2025 10:38:40 AM 10.95756235N 77.01363645E Podanur Tamil Nadu</p>	<p>employee on duty in watch tower duty surveillance in vellalore compost yard</p>
  <p>Jun 10, 2025 12:12:32 10.95759N 77.01359E X258+37 Anbu Nagar Coimbatore Podanur Tamil Nadu 641023 India</p>	<p>Monitoring watch tower surveillance duty in vellalore compost plant</p>

Vellalore Compost Yard

Tree plantation area map

Vellalore Rd
Annexure A - III



Legend

-  New Tree Plantation Locations
-  Tree Planted Area
-  Vellalore Compost Yard Compound Wall

Google Earth

Image © 2025 Airbus

Podanur Rd

1 km



6

Annexure A - IV

Additional Lagoon Facility



An additional lagoon with total capacity of 60MLD capacity is developed at Vellalore Compost Yard



The lagoon is filled with its full capacity and ready to combat any unprecedented fire incident at Vellalore Compost Yard.



The lagoon is filled with its full capacity and ready to combat any unprecedented fire incident at Vellalore Compost Yard.

Annexure B - I

BIOMINING OF LEGACY WASTES DUMPED AT VELLALORE DUMPSITE OF COIMBATORE CITY MUNICIPAL CORPORATION- PHASE II

PROGRESS REPORT – 1



Prepared by



Centre for Environmental Studies
Department of Civil Engineering
Anna University, Chennai - 600 025

June 2025

BIOMINING OF LEGACY WASTE AT VELLALORE DUMPSITE OF COIMBATORE CITY MUNICIPAL CORPORATION- PHASE II

1.0 PROJECT OVERVIEW

Coimbatore City Municipal Corporation is one among the major corporations in Tamilnadu spread over an area of 257.04 Sq.km. The Coimbatore City Municipal Corporation has a population of 12,51,237 as per Census India 2011 and generates about 1000 MT of solid waste per day. Biodegradable waste contributes to 59% of solid waste. Current population of 16,66,182 is distributed in 100 wards. Two old dumpsites at Ondipudur and Kavundampalayam has already been Bio - capped in the year 2008 under JNNURM scheme. Currently, the Solid waste collected by the Coimbatore City Municipal Corporation is dumped in Vellalore Dumpsite.

As of now, about 1000 MT per day of waste is generated and collected in the city. Out of that, 450 MT is being processed daily in the existing compost plant at Vellalore dumpsite, which is operated and maintained by M/s. Coimbatore Integrated Waste Management Company Private Limited, Coimbatore. 100 MT per day is processed in the Vermi composting plant at Vellalore dumpsite which is operated and maintained by M/s. Vardhaan Infrastructure, Coimbatore. Over and above these quantities, about 440 MT of solid waste collected is being dumped in a demarcated area within the Vellalore dumpsite every day. It was observed that, waste present at about one fourth of the total dumpsite area has been bio-capped. As part of the initiatives to process and dispose the legacy waste, which was dumped earlier, the Coimbatore Corporation engaging M/s.Gridline and Geospatial Private Limited, Chennai on 22 December 2020 surveyed the areal extent and volume of legacy wastes dumped at Vellalore Dumpsite. The total garbage area at Vellalore dumpsite excluding the waste processing facility was divided into 7 partitions and the garbage spreaded over 65.91 acres (2,66,747 m²) with the total volume of legacy waste was estimated as 9,66,803 m³.

However, few areas inside the compost yard were not included in the Survey done on 22 December 2020. As per the recommendations by the CES team, M/s.Gridline and Geospatial Private Limited, Chennai conduct a resurvey on 17 March 2021 for the areas left out from the initial survey. As per the revised survey, the legacy waste dumped over the bio-capped area within the boundary was added as Part VIII, where, about 85,094 m³ of legacy waste has been dumped over an area of 29,949 m². Accordingly, the volume of legacy waste dumped within the boundary of the Vellalore dumpsite is estimated to be 10,51,897 m³ and **the DPR**

Evaluation was done by CES, Anna University in March 2021 for a volume of 10,51,897 m³.

Meanwhile, Coimbatore City Municipal Corporation engaged M/s. DJG Energy Solutions, Ahmedabad as the Concessionaire as per the terms of the Work Order (ROC. No. 8565/2015/(JN4) SCM1 dated 15.05.2020) for the removal of 9,40,044 m³ of the legacy waste at Vellalore Dumpsite of Coimbatore Corporation through bio-mining process on Design, Build, Own and Operate (DBOO) basis at a contract price of Rs. 60,01,24,090/- (Rupees Sixty Crore One Lakh Twenty-four thousand and ninety only). The work order quantity (9,40,044 m³) has been completed by M/s. DJG Energy Solutions, Ahmedabad and about 60 acres of land has been reclaimed and the project is completed in December 2024.

Coimbatore Corporation prepared a proposal for Biomining of remaining legacy wastes present at site (Biomining Phase II), including the legacy waste dumped inside UPL waste processing plant and outside the Biomined area (Phase I) in October 2022. **The total volume of legacy waste dumped within the boundary of the Vellalore dumpsite was estimated to be 9,29,109 m³. This estimated volume of 9,29,109 m³ at three areas within the Vellalore dumpsite (Legacy waste adjacent to Biomining plant, Inside UPL and Legacy waste at biocapped area) was found to be acceptable and accordingly the DPR report was released by CES in April 2023.**

A fire accident occurred at Coimbatore Vellalore dumpsite on 06 April 2024. Fire Fighters were engaged by CCMC and the spreading of fire over waste dump was brought into control and fire was put-off on 17 April 2024. The fire accident report as provided by CCMC is attached in the Annexure. Coimbatore City Municipal Corporation engaged M/s. Gridline and Geospatial Private Limited, Chennai on November 2024 and carried out a contour survey to arrive at the quantity of waste reduced due to fire. In this regard CCMC approached CES, Anna University Chennai to evaluate the contour survey and provide a revised DPR report.

CES team inspected the Vellalore dumpsite on 10 December 2024 and it was observed that a portion of legacy waste dumped adjacent to vermicomposting plant and fresh waste (1,50,705 m³) that was dumped earlier but not included in the April 2023 DPR was burnt in the fire accident. The legacy waste dumped adjacent to chicken waste processing unit remained unchanged. Thus, the total garbage area at Vellalore dumpsite in Zone A was divided into 60 partitions and the waste present is estimated to be 5,59,437 m³.

The legacy waste within the UPL site (Zone B) is considered to be a single part

as there was no physical boundary within the heap. The garbage is spread over 19.55 acres (79131.296 m²) and the average depth of legacy wastes at the site is about 4.2 m. The total volume of legacy waste within UPL site is found to be 334708 m³. It is to be noted that volume of waste present within UPL site in November 2024 (334708 m³) is higher than the volume of waste present within UPL site in October 2022 (203964 m³). This is due to the fact that approx. 50000 cum which was not included in the October 2022 survey & the fresh waste from UPL which was dumped over the legacy waste is included in November 2024 contour survey and hence there is a volume increase.

Table 1 Comparison of Volume of legacy waste & area present in October 2022 & November 2024

S.No	Zone	October 2022			November 2024			Remarks
		No. of parts	Acres	Volume (m ³)	No. of parts	Acres	Volume (m ³)	
1	Legacy waste outside Phase I Bio mining area	82	38.751	640051	60	57.67	559437	Area increased due to fresh waste dumping and Volume reduced due to fire
2	Legacy waste by CCMC inside UPL	1	13.83	203964	1	19.55	334708	Area and Volume increased due to inclusion of the waste in two heaps inside UPL and fresh waste dumping
3	Legacy waste nearby biocapped area	1	7.40	85094	1	7.40	98529	Volume increased due to fresh waste dumping
Total		84	59.981	9,29,109	62	84.62	9,92,674	

The legacy waste on the Bio capped area is spread over an area of 29949.00 sq.m and average height of the waste was found to be 3.3 m. The total volume of legacy waste on the Bio capped area is found to be 98529 m³. The volume increase from 85094 m³ (March 2021 survey) to 98529 m³ (November 2024 survey) is due to fresh waste dumping nearby the Biocapped area. This volume increase is found to be acceptable.

Therefore, it was found that the total legacy waste present at Vellalore dumpsite as per November 2024 survey is 9,92,674 m³ (5,59,437 m³+ 3,34,708 m³+98,529 m³). Based on the November 2024 survey, the total volume of legacy waste dumped within the boundary of the Vellalore dumpsite after the fire accident is estimated to be 9,92,674 m³. This estimated volume of 9,92,674 m³ at three zones within the Vellalore dumpsite (Legacy waste adjacent to Phase I Biomining plant, Inside UPL and Legacy waste at biocapped area) is found to be acceptable and recommended for further action. The comparison of volume of legacy waste & area present in October 2022 & November 2024 in each portion is present in table 1.

Now, Coimbatore City Municipal Corporation has engaged M/s. DJG Energy Solutions, Chennai as the Concessionaire for the removal of 9,92,674 m³ of legacy waste at Vellalore Dumpsite of Coimbatore Corporation through bio-mining process on tonnage basis as 7,94,139 MT by assuming the density as 0.8 MT/m³ vide Work Order ROC. No. 3382/2024/(JN3) dated 19.02.2025. That is by clearing, 9,92,674 m³ of waste, the entire 7,94,139 MT of waste would have been processed and disposed as the density is assumed to be 0.8 MT/m³.

The CES team consisting of Dr. S.Karthikeyan Professor & Director, CES, Dr.G.Dhinakaran, Assistant Professor, CES and the Project associate periodically visited the site and the work progress was assessed. Based on Progress of work till 04 June 2025, 42,403.93 tons (34619.24 tons (Quantity processed and disposed) + 7784.69 tons (50 % of recovered fractions stored within site) has been processed and disposed/stored from Vellalore biomining facility. The details regarding the same are presented in this report.

2.0 DESCRIPTION OF BIOMINING WORK

The work agreed between M/s. DJG Energy Solutions pvt ltd, Chennai and Coimbatore Corporation involved excavation of the garbage dumped over these many years using suitable

Mechanical excavators, control of mal odour, if any, with sanitizing inoculums, stabilizing the biodegradable wastes by insitu windrow composting and weighing of the dumped wastes to quantify the tonnage of wastes, use of appropriate mechanical screens to sieve the excavated and processed materials into recoverable fractions such as recyclables (metal and glass), fine fraction (soil/compost), incinerable fractions (such as plastics, textile, tyre, rubber etc.), inerts (stone, bricks, construction debris) and hazardous wastes (batteries, containers of toxic materials, tube lights etc) in the assigned land areas so as to retrieve and recover materials by segregating, sorting, diverting for recycling the excavated materials and safe disposal of residues at approved disposal facilities. It also involved procuring the manpower for segregating process while the waste is excavated and screened through the conveyors, loading, unloading, supervision and monitoring the entire process, maintaining the records and protecting the work site from the vicinity of general public by providing temporary fencing and selling/disposing off all recovered materials and residues responsibly to the tune of 100% so as to achieve zero rejects dumped back at the site. It is expected that at least 1400 tons of legacy waste has to be removed daily from the existing dump of solid waste, by installing the required excavators, trommel, hopper, shredder, and the conveyor belt to segregate the recoverable fractions

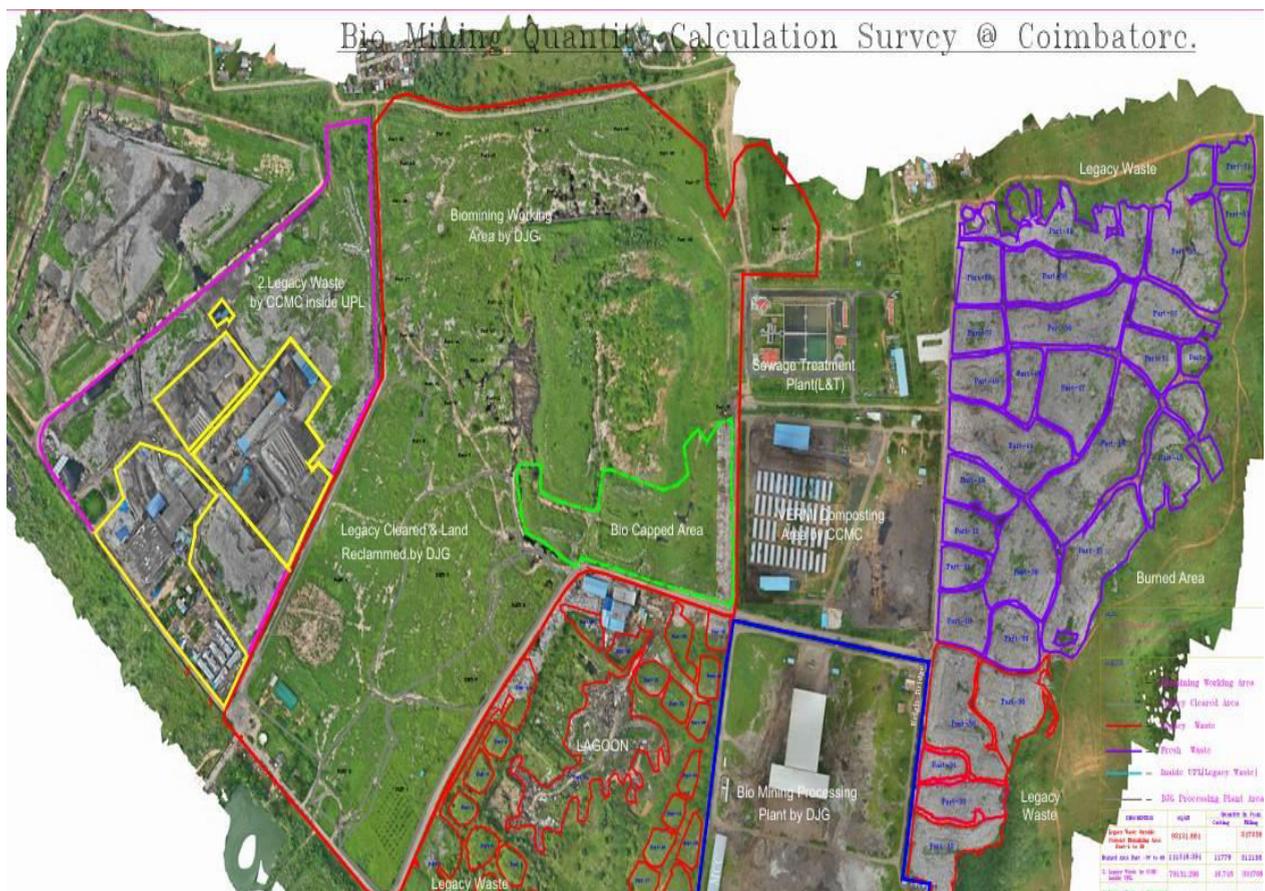


Figure 1 Aerial view image of the Phase II surveyed quantity

3.0 PROGRESS OF WORK

The work order volume of 9,92,674 m³ is at three zones within the Vellalore dumpsite (Legacy waste adjacent to Phase I Biomining plant, Inside UPL and Legacy waste at biocapped area). The legacy waste adjacent to Phase I Biomining plant i.e nearby chicken waste processing area is divided into 60 parts based on the natural boundary between each parts. The no. of parts, area and the volume details of each zone is given in Table 2.

The physical condition of the site at the time of the commencement of Biomining work is presented in Figure 1. **M/s. DJG Energy Solutions, Chennai** proceeded with the activities of

- Installation of trommels, balers, and conveyors with adequate capacity of motors and pulleys.
- Engaging chain dozer/ Excavator for loosening and excavating the legacy waste.
- Shifting and loading the excavated garbage into windrows for drying and waste stabilization.
- Processing the legacy to segregate the recyclable material and the enriched soil, debris like stone, and shredding the remaining matter mixed with plastic etc., RDF.
- Selling of recovered incinerable fraction as Refuse Derived Fuel (RDF) and finefraction as compost (if it meets the compost standards as per SWM Rules, 2016).

Table 2 Volume details of Legacy Waste at Vellalore dumpsite of Coimbatore Corporation-Phase II

Zone	Zone Code	No. of parts	Area (m ²)	Acres	Volume (m ³)
Legacy waste outside Phase I Bio mining area	A	60	233370.255	57.67	5,59,437
Legacy waste by CCMC inside UPL	B	1	79131.296	19.55	3,34,708
Legacy waste at biocapped area	C	1	29949.00	7.40	98,529
Total		62	342450.551	84.62	9,92,674

The Phase II Biomining operations started at the Vellalore dumpsite of Coimbatore Corporation from 03 March 2025. The legacy waste from Zone A (i.e) Legacy waste outside Phase I Bio mining area / nearby chicken waste processing area is taken for processing. Process flow diagram of the Vellalore Biomining facility is depicted in Figure 2. The machineries installed at Vellalore Biomining Facility is presented in Figure 3. There are three streams of Biomining Machinery, each including three levels of screening: 75 mm Trommel, 35 mm Trommel, and 8 mm Trommel. The excavated materials are fed on to a conveyor. Coarse items such as

stones are separated manually on the conveyor. The Trommel 1 (75 mm) separates the RDF fraction (>75 mm) with the help of air blower. The fractions lesser than 75 mm are passed on to the Trommel 2 (35 mm). The trommel 2 (35 mm) separates the RDF fraction (75 -35 mm) with the help of air blower. The fractions lesser than 35 mm is passed on to Trommel 3. The Trommel 3 (8 mm) separates the coarse soil/rejects (35 mm - 8 mm) and fine soil (<8 mm). The fine plastics mixed with the coarse soil is separated with the help of an air blower installed at the outflow of Trommel 3.

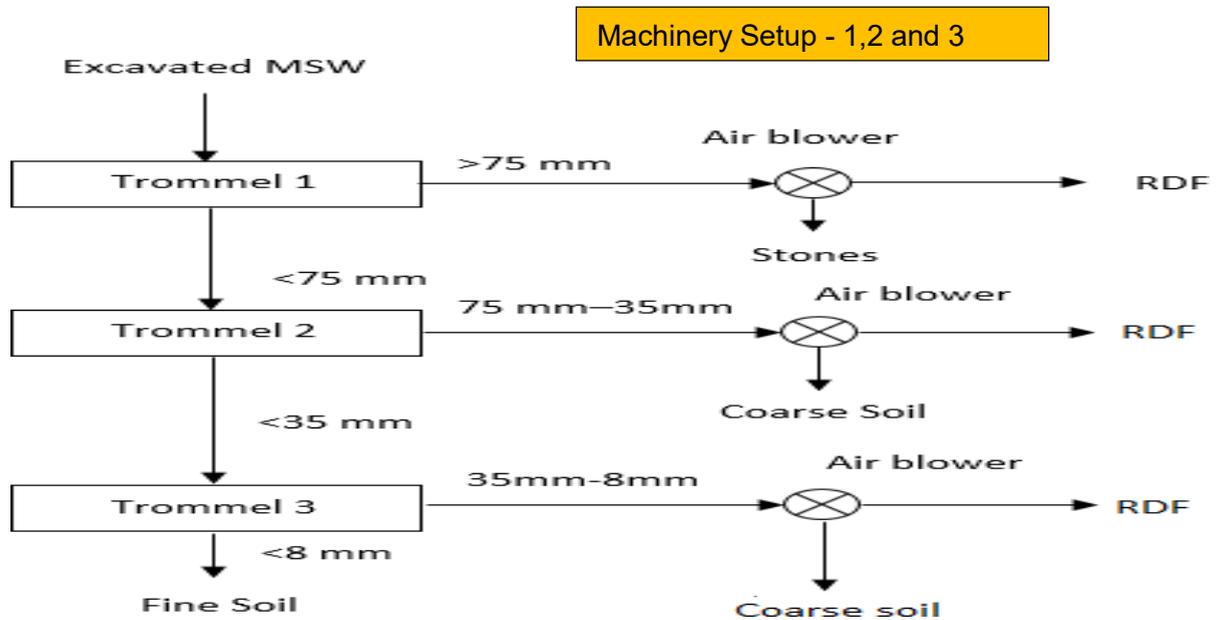


Figure 2 Process flow diagram of Vellalore Biomining Facility at Coimbatore City municipal corporation



Figure 3 Machineries installed at Vellalore Biomining Facility of Coimbatore Corporation

4.0 BIOMINING PLAN

Table 3 Action plan by M/s. DJG Energy Solutions pvt Ltd, Chennai for Processing of the legacy waste at Vellalore compost yard

Biomining Plan - Processing of legacy waste			
S.No	Month	Tons processed	Cumulative tons processed
0	Apr-25	5000	5000 (trial period)
1	May-25	20,000	25000 (Commercial Operation Date)
2	Jun-25	37,700	62,700
3	Jul-25	37,700	1,00,400
4	Aug-25	37,700	1,38,100
5	Sep-25	37,700	1,75,800
6	Oct-25	27,000	2,02,800
7	Nov-25	27,000	2,29,800
8	Dec-25	27,000	2,56,800
9	Jan-26	37,700	2,94,500
10	Feb-26	37,700	3,32,200
11	Mar-26	37,700	3,69,900
12	Apr-26	37,700	4,07,600
13	May-26	37,700	4,45,300
14	Jun-26	37,700	4,83,000
15	Jul-26	37,700	5,20,700
16	Aug-26	37,700	5,58,400
17	Sep-26	37,700	5,96,100
18	Oct-26	27,000	6,23,100
19	Nov-26	27,000	6,50,100
20	Dec-26	27,000	6,77,100
21	Jan-27	37,700	7,14,800
22	Feb-27	37,700	7,52,500
23	Mar-27	37,700	7,90,200
24	Apr-27	3,939	7,94,139

Table 4 Project milestones as per the agreement

S.No	DESCRIPTION	TIME FOR COMPLETION
1	Milestone 1 Completion of 15% of the volume of work	¼ time of completion
2	Milestone 2 Completion of 40% of the volume of work	2/4 time of completion
3	Milestone 3 Completion of 75% of the volume of work	¾ time of completion
4	Milestone 4 Completion of 100% of the volume of work	2 years (Time for completion of the work)

5.0 PAYMENT MECHANISM

The payment to contractor is termed as Processing and Disposal Payment (PDP)

The Processing and disposal payment will be calculated as “Total quantity (tons) of the recovered fractions disposed including the RDF during the claim period multiplied by the Biomining fee”.

Processing and disposal payment (PDP)	The cumulative quantity of recovered fractions disposed in compliance with SWM Rules 2016, PWM Rules 2016, CPCB Guidelines 2019 and other applicable laws and statute
---------------------------------------	---

The concessionaire requested to recommend for 50 % payment for the processed and stored recovered fraction within the compost yard as it was the case earlier in Phase I. Also the contractor assured to dispose that quantity before the next claim. Based on the discussion with CCMC officials and the concessionaire, as a one-time special case, the payment for 50 % quantity of the processed and stored recovered fraction within the site is considered for payment.

As per data, the total weight of the waste taken as inward from Vellalore compost yard from 03 March 2025 to 04 June 2025 is found to be 50188.63 tons (2784 trips). This quantity has been completely processed and there is no backlog quantity. PMC will designate a project staff at Vellalore compost yard to physically measure the backlog quantity and the weighted average density of inward legacy waste in the subsequent claims. The details of inward legacy waste (trip wise) are presented in Annexure. **As per the inward data the cumulative legacy waste processed from 03 March 2025 to 04 June 2025 is found to be 50188.63 tons (2784 trips).**

Table 5 Month wise inward taken at Vellalore compost yard of CCMC from 03 March 2025 to 04 June 2025

S.No	Month	No. of trips	Total tons
1	Mar-25	136	1811.72
2	Apr-25	497	7830.96
3	May-25	1817	34161.71
4	Till 04 June 2025	334	6384.24
	Total	2784	50188.63

Table 6 Disposal details of all the recovered fractions from Vellalore compost yard during the period 03 March 2025 to 04 June 2025

S.No	Month	Quantity disposed (MT)						
		Fine soil	Coarse soil	RDF	Glass,bottle, tyre & recyclable plastic	wood	Stones	Total
1	Mar-25	0	18.865	202.08	2.405	0	0	223.345
2	Apr-25	33.035	3689.99	2106.6	46.585	5.765	0	5881.995
3	May-25	1186.035	18182.255	3589.6	276.045	116.96	550.255	23901.15
4	Till 7th june25	272.02	3738.49	407.5	56.01	20.68	118.045	4612.745
Total		1491.09	25629.6	6305.8	381.045	143.4	668.3	34619.24

It is observed that 1491.09 tons of Fine soil, 25629.6 tons of Coarse soil, 6305.8 tons of RDF, 381.045 tons of Glass, bottle, tyre & recyclable plastic, 143.4 tons of wood, 668.3 tons of Stones has been disposed from Vellalore compost yard during the period 03 March 2025 to 04 June 2025. Table 7 represents the vendor details and the quantity disposed to the vendor. The acknowledgement letter/delivery challan provided by the vendor is attached in the annexure. Figure 4 represents the recovered fractions from Vellalore compost yard of CCMC.

Thus a total quantity of 50188.63 tons of legacy waste has been screened out of which 34619.24 is disposed in the form of Fine soil (1491.09 tons) + Coarse soil (25629.6 tons) + RDF (6305.8 tons) + Glass, bottle, tyre & recyclable plastic (381.045 tons) + wood (143.4 tons) + Stones (668.3 tons) during the period 03 March 2025 to 04 June 2025. The concessionaire requested to recommend for 50 % payment for the processed and stored recovered fraction within the compost yard as it was the case earlier in Phase I. Also the contractor assured to dispose that quantity before the next claim. Based on the discussion with CCMC officials and the concessionaire, as a one-time special case, the payment for 50 % quantity of the processed and stored recovered fraction within the site is considered for payment.

Hence it is recommended that payment for 42,403.93 tons (34619.24 tons of processed and disposed materials + 7784.69 tons (50 % of processed and stored fractions at site)) during the progress period 03 March 2025 to 04 June 2025 can be released. As assured the contractor should dispose the 50 % of processed materials stored at site which is recommended for Payment before the next claim.



Figure 4 Recovered fractions from Biomining operations at Vellalore compost yard

6.0 CONCLUSION AND RECOMMENDATIONS

Coimbatore City Municipal Corporation engaged M/s. DJG Energy Solutions pvt ltd, Chennai as the Concessionaire as per the terms of the Work Order (ROC. No. 8565/2015/(JN4) SCM1 dated 15.05.2020) for the removal of 9,40,044 m³ of the legacy waste at Vellalore Dumpsite of Coimbatore Corporation through bio-mining process on Design, Build, Own and Operate (DBOO) basis. The Phase I Biomining work initiated in February 2021 and the project is completed in December 2024.

Coimbatore Corporation prepared a proposal for Biomining of remaining legacy wastes present at site (Biomining Phase II), including the legacy waste dumped inside UPL waste processing plant and outside the Biomined area (Phase I) in October 2022. **The total volume of legacy waste dumped within the boundary of the Vellalore dumpsite was estimated to be 9,29,109 m³ and accordingly the DPR report was released by CES in April 2023.**

A fire accident occurred at Coimbatore Vellalore dumpsite on 06 April 2024. Fire Fighters were engaged by CCMC and the spreading of fire over waste dump was brought into control and fire was put-off on 17 April 2024. The fire accident report as provided by CCMC is attached in the Annexure. Coimbatore City Municipal Corporation engaged M/s.Gridline and Geospatial Private Limited, Chennai on November 2024 and carried out a contour survey to arrive at the quantity of waste reduced due to fire. In this regard CCMC approached CES, Anna University Chennai to evaluate the contour survey and provide a revised DPR report.

CES team inspected the Vellalore dumpsite on 10 December 2024 and it was found that the total legacy waste present at Vellalore dumpsite as per November 2024 survey is 9,92,674 m³ (5,59,437 m³+ 3,34,708 m³+98,529 m³). Accordingly, the revised DPR was released.

Coimbatore City Municipal Corporation has engaged **M/s. DJG Energy Solutions pvt ltd, Chennai** as the Concessionaire as per the terms of the **Work Order (ROC. No. 3382/2024/(JN3) dated 19.02.2025)** for the removal of **7,94,139 MT/9,92,674 m³** of the legacy waste at Vellalore Dumpsite of Coimbatore Corporation through bio-mining process. The Phase II Biomining work was initiated in 03 March 2025. The legacy waste from Zone A (i.e) Legacy waste outside Phase I Bio mining area / nearby chicken waste processing area is taken for processing.

A total quantity of 50188.63 tons of legacy waste has been screened out of which 34619.24 is disposed in the form of Fine soil (1491.09 tons) + Coarse soil (25629.6 tons) + RDF (6305.8 tons) + Glass, bottle, tyre & recyclable plastic (381.045 tons) + wood (143.4 tons) + Stones (668.3 tons) during the period 03 March 2025 to 04 June 2025. The concessionaire requested to recommend for 50 % payment for the processed and stored recovered fraction within the compost yard as it was the case earlier in Phase I. Also the contractor assured to dispose that quantity before the next claim. Based on the discussion with CCMC officials and the concessionaire, as a one-time special case, the payment for 50 % quantity of the processed and stored recovered fraction within the site is considered for payment.

Hence it is recommended that payment for **42,403.93 tons (34619.24 tons of disposed materials + 7784.69 tons (50 % of processed and stored at site))** during the progress period **03 March 2025 to 04 June 2025** can be released. As assured the contractor should dispose the **50 % of processed materials stored at site** which is recommended for Payment before the next claim. The payment details regarding the same is presented in Table 7.

Table 7 Details of progress of work at Vellalore Biomining facility of Coimbatore City Municipal Corporation

Progress report	Progress Period	Cumulative tons processed & disposed
1	03 March 2025 to 04 June 2025	42,403.93 (inclusive of 50% recovered fraction stored at site)
Payment quantity (tons) recommended for current progress report (03 March 2025 to 04 June 2025)		42,403.93



Figure 6 Aerial view photograph of the cleared area in Zone A (nearby chicken waste processing unit)

Annexure - B II

TRANSFER STATION AT SATHY ROAD - WASTE
RECEIVED PARTICULARS

DATE	WASTE QUANTITY RECEIVED (IN TONS)	TOTAL TRIPS (No.S)
05-05-25	35.2	44.0
06-05-25	65.0	84.0
07-05-25	-	-
08-05-25	124.7	136.0
09-05-25	170.2	197.0
10-05-25	173.1	207.0
11-05-25	184.4	219.0
12-05-25	-	-
13-05-25	202.0	229.0
14-05-25	181.3	224.0
15-05-25	170.3	220.0
16-05-25	175.1	225.0
17-05-25	183.2	231.0
18-05-25	201.1	240.0
19-05-25	0.9	1.0
20-05-25	231.2	253.0
21-05-25	198.0	234.0
22-05-25	183.2	230.0
23-05-25	179.0	224.0
24-05-25	173.4	216.0
25-05-25	187.0	222.0
26-05-25	-	-
27-05-25	216.5	234.0
28-05-25	192.8	225.0
29-05-25	172.9	215.0
30-05-25	177.7	217.0
31-05-25	172.7	212.0
TOTAL	3,951	4,739

Sathy Road Transfer Station – Operations and Commenced from 05th May'25



Monitoring Operations and Waste Collection of Sathy Road Transfer Station



Monitoring Operations and Waste Collection of Sathy Road Transfer Station



Monitoring Operations and Waste Collection of Sathy Road Transfer Station



Monitoring Operations and Waste Collection of Sathy Road Transfer Station



Monitoring Operations and Waste Collection of Sathy Road Transfer Station



Monitoring Operations and Waste Collection of Sathy Road Transfer Station

Annexure B - III

The construction of three new transfer stations at Kovaipudur, Peelamedu and Kavundapalayam



The construction of three new transfer stations at Kovaipudur, Peelamedu and Kavundapalayam

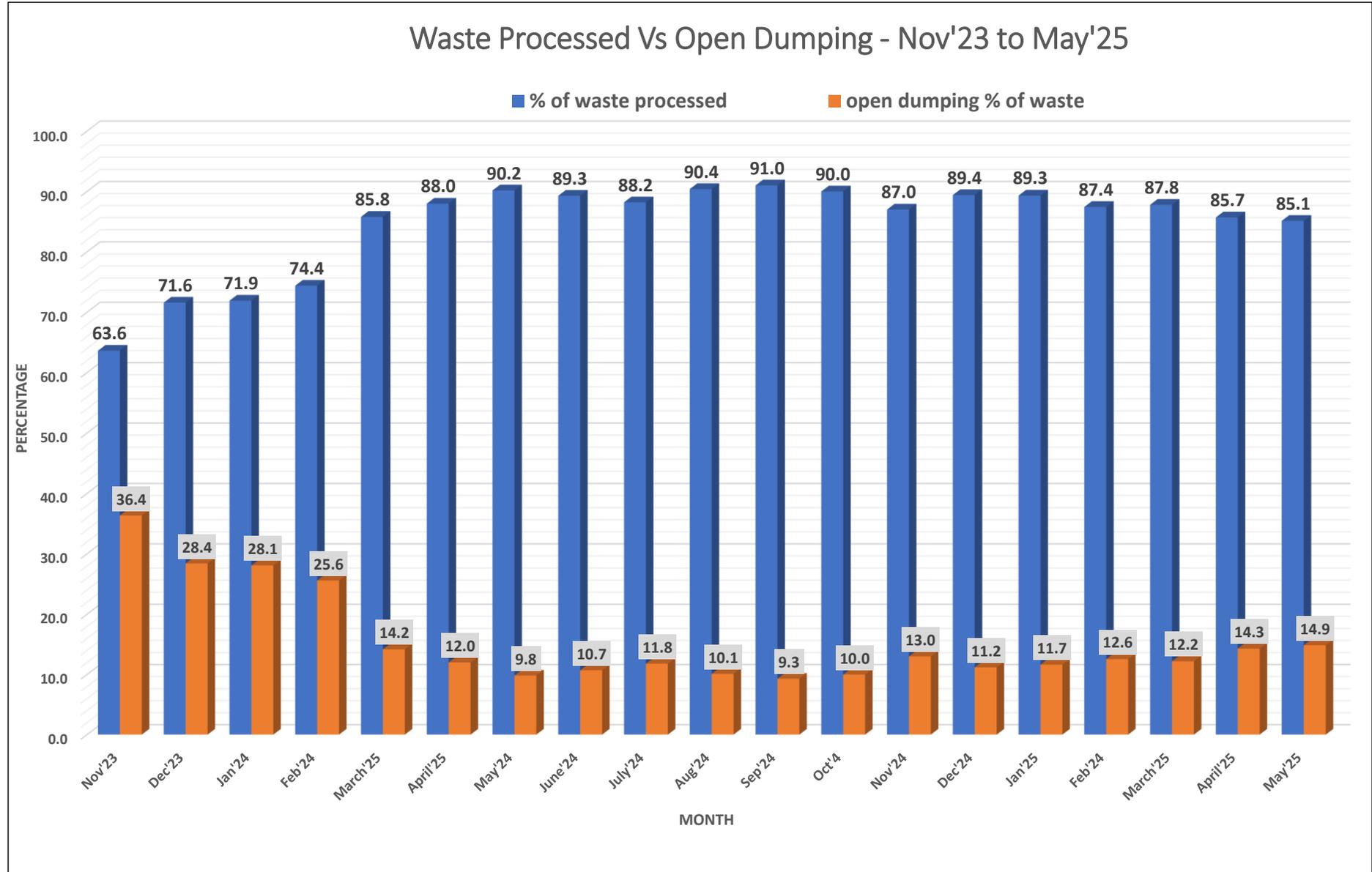


The construction of three new transfer stations at Kovaipudur, Peelamedu and Kavundapalayam



The construction of three new transfer stations at Kovaipudur, Peelamedu and Kavundapalayam

26
Annexure B - IV



Annexure B - V

Municipal Administration and Water Supply Department

From

M.Sivaguru Prabakaran, I.A.S.,
Commissioner
Coimbatore Corporation,
Town Hall, Coimbatore – 641 001



To

M/s.Reflex Gren Power Limited,
No.1,By171, Old Mahabalipuram
Road,
Thandalam Village Thiruporur,
Kancheepuram – 603 110.

Roc. No : /2025/

Dated : 04.2025

Sir,

Sub : Coimbatore Corporation – “Swachh Bharat Mission Urban 2.0-
Solid Waste management- Selection of Concessionaire for
establishment of 250TPD Municipal Solid Waste based Bio-CNG
Plant at Coimbatore under PPP Mode on Design, Build, Finance,
Operate and Transfer Basis under PPP mode-Issuance of **LOA-**
Regarding.

- Ref :
- 1) G.O.(D)145 MAWS (MC7) department dated. 11.03.2024
 - 2) The Principal Secretary to Government, Municipal
Administration and Water Supply Department Letter
No.2201/MC6/2024-1 dated.14.03.2024
 - 3) G.O.MS No.78MAWS (MC-6)department dated.10.06.2024
 - 4) Tender dated 26.06.2024
 - 5) Meeting Minutes dated.02.09.2024 and 02.12.024
 - 6) Price bid opened on 14.03.2025
 - 7) Director of Municipal Administration, Mission Director
SBM(U)2.0, ROC No.34180/2022/SBM2 dated.03.04.2025.

This is to notify you that your Bid dated: 26.06.2024 for execution of the
Selection of Concessionaire for establishment of 250TPD Municipal Solid Waste
based Bio-CNG Plant at Coimbatore under PPP Mode on Design, Build, Finance,
Operate and Transfer Basis under PPP mode for a period of 20 years. The royalty
of Rs.468/- per MT of wet waste payable to the authority has been accepted.

You are requested to furnish the performance security/Unconditional
Irrevocable Bank Guarantee of **Rs.3,45,00,000/- (Rupees Three Crore Forty-Five
Lakhs Only)** within 10 (Ten) working days, in the form of an Unconditional
Irrevocable Bank Guarantee with an initial validity period of 3 years and renewable
thereon every year within 15 days before the expiry of validity until completion of
concession period from any Indian Nationalized/Scheduled Commercial Bank.

This letter of acceptance incorporates the conditions mentioned in the bid documents as well as the conditions mentioned below:

1. Bid has been accepted with royalty payment of Rs.468/- per MT of wet waste to be supplied by the Coimbatore City Municipal Corporation with escalation of 5% every year.
2. All applicable permits shall be obtained as per the prevailing conditions and rules & regulations time to time.
3. The quantum of MSW whatever produced during contract period shall be processed & disposed as per bid conditions.
4. You are instructed to form SPV and complete the signing of Concession agreement within 30 working days on receipt of LOA.
5. Company shall adhere to RFP, Concession agreement conditions and work plan mutually agreed between you and Coimbatore City Municipal Corporation.
6. The Conditions Precedent set forth in Article-4 to be fulfilled by the concessionaire.


**Commissioner
Coimbatore Corporation**

Copy Submitted to

The Director of Municipal Administration
Urban Administrative office campus,
75 Santhome High Road,
Raja Annamalaipuram,
Chennai – 600 028.


5/5/15



**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

Central Registration Centre

Certificate of Incorporation

[Pursuant to sub-section (2) of section 7 and sub-section (1) of section 8 of the Companies Act, 2013 (18 of 2013) and rule 18 of the Companies (Incorporation) Rules, 2014]

I hereby certify that REFEX CBG SPV (COIMBATORE) LIMITED is incorporated on this THIRD day of MAY TWO THOUSAND TWENTY FIVE under the Companies Act, 2013 (18 of 2013) and that the company is Company limited by shares

The Corporate Identity Number of the company is **U38210TN2025PLC180102**

The Permanent Account Number (PAN) of the company is **AAOCR6063P***

The Tax Deduction and Collection Account Number (TAN) of the company is **CHER27920E***

Given under my hand at Manesar this THIRD day of MAY TWO THOUSAND TWENTY FIVE

Signature Not Verified

Digitally signed by
DS MINISTRY OF CORPORATE
AFFAIRS, CRC MANESAR 2
Date: 2025.05.05 18:09:06 IST

Sai Landa

Assistant Registrar of Companies/ Deputy Registrar of Companies/ Registrar of Companies

For and on behalf of the Jurisdictional Registrar of Companies

Registrar of Companies

Central Registration Centre

Disclaimer: This certificate only evidences incorporation of the company on the basis of documents and declarations of the applicant(s). This certificate is neither a license nor permission to conduct business or solicit deposits or funds from public. Permission of sector regulator is necessary wherever required. Registration status and other details of the company can be verified on mca.gov.in

Mailing Address as per record available in Registrar of Companies office:

REFEX CBG SPV (COIMBATORE) LIMITED

2nd Floor, Refex Towers, 313, Valluvar Kottam High, Nungambakkam, Chennai, Chennai- 600034, Tamil Nadu

*as issued by Income tax Department



Ref No: Refex/LOA/Coimbatore/02
 Date:16.05.2025
 From
 M/s Refex Green Power Limited
 Second Floor, Refex Towers, Sterling Road Signal,
 313, Valluvar kottam high road, Nungambakkam
 Chennai-600034
Phone: +91-44-43405950/ 7305451888
Email Address: chitra.d@refex.co.in / kalpesh.k@refex.co.in

To,
 The Commissioner,
 Coimbatore city municipal Corporation
 Town Hall
 Coimbatore-641001

Sub: Intimation regarding formation of Special Purpose Vehicle (SPV) and submission of performance Bank Guarantee.

Ref:

1. RFP reference Number: ROC No.34180/2022/SBM1 dated 02.03.2024
2. LOA reference no ROC No.34180/2022/SBM2 dated.03.04.2025

Dear Sir,

With reference to the above-mentioned Letter of Award (LOA) and the tender, we wish to bring to your kind attention that, in accordance with Clause 2.2.5 of the RFP, we have incorporated a Special Purpose Vehicle (SPV) under the name **Refex CBG SPV (Coimbatore) Limited** for the implementation of the 250 TPD CBG project at Coimbatore.

All relevant statutory documents pertaining to the SPV are enclosed herewith for your kind verification and necessary approval.

Furthermore, we wish to inform you that the account opening process for the SPV is currently in progress, and we shall submit the Performance Bank Guarantee (PBG) on or before **31st May 2025**. Additionally, since the LOA has been issued in the name of **Refex Green Power Limited**, the bank has requested formal approval from the Municipal Corporation to allow issuance of the PBG in the name of the SPV, **Refex CBG SPV (Coimbatore) Limited**.

In light of the above, we kindly request you to grant approval for the following requests:

1. No objection to the Bank issuing PBG to you in the name of SPV viz., Refex CBG SPV (Coimbatore) Limited instead of from the original recipient of LOA namely Refex Green Power Limited
2. Execution of the Concession Agreement by the newly formed SPV.

We sincerely appreciate your continued support and cooperation.

Thanking you,

T Chitra Devi
 Refex Green Power Limited
 Authorised Signatory



Refex Green Power Limited

(Formerly Refex Green Power Private Limited)

(A subsidiary of Refex Renewables & Infrastructure Limited, a Refex Group Company)



Ref No: Refex/LOA/Coimbatore/03
Date:19.05.2025

From
M/s Refex Green Power Limited
Second Floor, Refex Towers, Sterling Road Signal,
313, Valluvar kottam high road, Nungambakkam
Chennai-600034
Phone: +91-44-43405950/ 7305451888
Email Address: chitra.d@refex.co.in / kalpesh.k@refex.co.in

To,
The Commissioner,
Coimbatore city municipal Corporation
Town Hall
Coimbatore-641001

Sub: Intimation regarding initiation of waste characterization activity.

Ref:

1. RFP reference Number: ROC No.34180/2022/SBM1 dated 02.03.2024
2. LOA reference no ROC No.34180/2022/SBM2 dated.03.04.2025

Dear Sir,

With reference to the aforementioned Letter of Award (LOA) and the tender, we would like to bring to your kind attention that waste characterization forms the cornerstone for the effective planning, design, and operation of a CBG plant.

In view of this, we propose to initiate waste characterization and sampling activities across various wards starting from 3rd June to 10th June 2025. This exercise aims to assess the quality, quantity, and consistency of the available feedstock, which is essential for evaluating potential biogas yield and optimizing the design and efficiency of the proposed CBG plant.

We request your kind cooperation and necessary support to facilitate this activity.

Thanking you



With regards
T Chitra Devi
Refex Green Power Limited
Authorised Signatory

Refex Green Power Limited

(Formerly Refex Green Power Private Limited)

(A subsidiary of Refex Renewables & Infrastructure Limited, a Refex Group Company)

Sathy Road Transfer Station - Waste Characterization Survey



Refex Renewables and Infrastructure Ltd team is collecting wet waste sample in Sathy road TS



Refex Renewables and Infrastructure Ltd team is collecting wet waste sample in Sathy road TS



Refex Renewables and Infrastructure Ltd team is inspecting and collecting wet waste sample in Sathy road TS.

Vellalore Compost Yard - Waste Characterization Survey

  <p>May 24, 2025 16:26:50 10°57'27"N 77°0'15"E Unnamed Road Anbu Nagar Podanur Coimbatore Tamil Nadu 641023 India</p>	<p>AE Jeevaraj sir now inspecting Survey team at Vellalore Compost Yard</p>
  <p>May 24, 2025 16:26:52 10°57'27"N 77°0'15"E Unnamed Road Anbu Nagar Podanur Coimbatore Tamil Nadu 641023 India</p>	<p>AE Jeevaraj sir now inspecting Survey team at Vellalore Compost Yard</p>
  <p>May 24, 2025 16:26:40 10°57'27"N 77°0'14"E Unnamed Road Anbu Nagar Podanur Coimbatore Tamil Nadu 641023 India</p>	<p>AE Jeevaraj sir now inspecting Survey team at Vellalore Compost Yard</p>